

Access to quality drinking water in U.P.

814. SHRI AMBETH RAJAN: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether it is a fact that there are nearly 1,500 habitations which are yet to get quality drinking water in Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether Government has formulated any scheme and earmarked any fund to make these habitations get quality drinking water supply in the coming years;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) As reported by the Uttar Pradesh State Government into the online Integrated Management Information System (IMIS) of the Ministry of Drinking Water and Sanitation, as on 31.3.2016, there were 251 water quality affected habitations which are yet to be provided safe drinking water. Out of these 251 habitations, 99 are fluoride affected, 36 are arsenic affected 23 are iron affected, 92 are salinity affected and one habitation is nitrate affected in one ore more rural drinking water sources.

(c) to (e) Rural drinking water supply is a State subject. The Ministry of Drinking Water and Sanitation assists the States technically and financially in providing safe drinking water through the centrally sponsored National Rural Drinking Water Programme. Upto 67% of funds provided to Uttar Pradesh State can be utilized for coverage and tackling water quality problems with priority to arsenic and fluoride affected habitations. In addition, the State also receives certain funds under the 5% Water Quality earmarked funds. In addition, NITI Aayog has provided funds to the tune of ₹ 13.39 crore for providing community water purification plants in all remaining arsenic and fluoride affected habitations as a short term immediate measure so that 8-10 litres of safe water is made available to every rural person in a day for drinking and cooking purposes.

Crisis of drinking water

†815. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the names of States in the country where drinking water crisis is prevalent;

†Original notice of the question was received in Hindi.

(b) the details of assistance provided by Government to States, so far, to tackle the drinking water crisis;

(c) whether Government was not aware of the drinking water crisis in several parts of the country; and

(d) if not, the reasons for delay in tackling the crisis?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) At present, 13 States namely Uttar Pradesh, Odisha, Andhra Pradesh, Telangana, Madhya Pradesh, Chhattisgarh, Jharkhand, Rajasthan, Karnataka, Maharashtra, Bihar, Gujarat and Haryana are facing crisis of drinking water due scanty rainfall which has resulted in lowering of ground water table leading failure of many drinking water schemes.

(b) As on 26.04.2016, a total amount of ₹ 2139.08 cores is available with these affected States as Central share under National Rural Drinking Water Programme (NRDWP). This fund along with the State matching share may be utilized by the States to take mitigation measures relating to rural drinking water supply. This Ministry has also released ₹ 819.67 crores for all the States as part of 1st installment of NRDWP for the year 2016-17. States may utilize 15% of Operation and Maintenance funds available under NRDWP to meet the requirement.

Besides, this Ministry has also allowed the States to use flexi funds to the extent of 10% of National Rural Drinking Water Programme (NRDWP) funds for tackling drinking water scarcity in their States. The States have also been asked to submit daily report on the mitigations measures taken by them to this Ministry.

(c) and (d) No, Sir. Based on the India Meteorological Department forecast the advisories to State Governments were sent in time to prepare for the impending scarcity of drinking water in rural areas of the country as per the Standard Operating Procedure (SOP). This Ministry has again issued necessary directives on 12.04.2016 to 13 above mentioned States for taking necessary action for tackling the crisis.

Funds for drinking water and sanitation to Bihar

816. SHRI GULAM RASOOL BALYAWI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the funds given by the Central Government to Bihar Government during the last three years and the current year for drinking water and sanitation respectively;